

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Present

For Appellant: Ms. Prerna Parashar Advocate.

ORDER

19.08.2019 – Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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